

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1221
ANSWERED ON:03.08.2006
RESERVATION FOR PHYSICALLY CHALLENGED PERSONS
Singh Shri Chandrabhan Bhaiya

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government has urged the State Governments to appoint full time Project Director or Commissioner to ensure recruitment of the physically challenged persons to the three percent posts reserved for them;
- (b) if so, the details thereof;
- (c) whether the Union Government proposes to implement any new scheme to provide wheel chairs to the physically challenged persons; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) & (b) Yes, Sir. The State Governments/U.T. Administrations have been urged to appoint full time Commissioner for Persons with Disabilities for a tenure of 2-3 years with requisite infrastructure for implementation of various provisions of the Persons with Disabilities Act, 1995.
- (c) No Sir.
- (d) Does not arise.